

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1845
ANSWERED ON:05.08.2010
SPECIAL TRAINS IN HILLY AREAS
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of RAILWAYS be pleased to state:

- (a) the policy/guidelines for chartering special trains in Hilly areas;
- (b) whether the Railways have earmarked the circuits where such chartered trains operate;
- (c) the annual revenue earned from them by the IRCTC during the last three years; and
- (d) the revenue sharing agreement between IRCTC and the Railways in this respect?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) Chartering trains on the hill railways are permitted on payment of prescribed charges to railways subject to availability of coaches and operational feasibility.

(c) The annual revenue of IRCTC from chartering of trains on hill railways during the last three years are as under:

Year Revenue
(Rs. in crores)

2007-08 0.14

2008-09 0.06

2009-10 0.05

(d) There is no specific revenue sharing agreement between Railways and IRCTC in respect of chartering trains.